

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.07.2022 AT 11.00 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.22/9/AMR/2020		9 of IBC	OM Lagistics Ltd Vs Webpros Solution Pvt Ltd

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appears for both the parties. On the last adjournment also none appeared for both the parties. It came up for filing settlement memo. Hence, assuming that due to settlement between the parties, they are not interested in pursuing the matter and hence have not appeared before this Tribunal, the Company Petition is dismissed.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**